

1	2	3	4
Eve-Teasing	163	129	20.86 decline
Murder of senior citizen	9	8	11.11 decline

(c) As far as State Government are concerned, 'Public order' and 'Police' are state subject as per the Seventh Schedule to the Constitution of India as such, registration, investigation, detection and prevention of crime is the responsibility of the States. The Government of India has issued guidelines from time to time to make concerted efforts to improve the administration of Criminal Justice System and to take effective measures to control crime. The Government of India also assists the State Government by sharing intelligence inputs and providing funds to modernize State Police under Police Modernisation Scheme.

As far as Delhi is concerned, the steps taken by Delhi Police to curb the crime in Delhi include introduction of 'eye and ears' scheme to improve collection of intelligence at the grass-root level, identification of vulnerable areas on the basis of regular analysis of crime trends, organisation of regular Division and Beat patrolling, patrolling by motorcycle and PCR; direction to every Police Station under each District to identify top 10 criminals for proper surveillance and keep watch on their movement; keeping regular surveillance on the activities of active criminals; organisation of special patrolling during dark nights in order to check any strike of criminals; issue of orders by which verification of tenants and servants employed in Delhi has been made mandatory; deployment of mobile pickets to keep a watch on the movement of criminal; focus on gathering criminal intelligence; strengthening of beat system; etc.

Infiltration *via* Nepal

†2809. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several anti-India elements are entering into India via Nepal;
- (b) if so, the number of people identified in this regard;
- (c) whether any enquiry has been conducted jointly with Government of Nepal; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Indo-Nepal border (INB) is a open border and both countries have visa free regime for their citizens. The SSB has been deployed all along the INB to check and to stop cross border crimes. So far, the SSB has apprehended 3 personnel of third country origin while trying to infiltrate into Indian territory, since its deployment on the INB. The SSB keeps strict vigil on the

†Original notice of the question was received in Hindi.

border and operational activities like patrolling and Nakas have been intensified as a preventive measure. Besides, State Police concerned is also keeping a vigil on the INB. There are institutional mechanisms like convening the Border District Coordination Committees (BDCCs) meetings between the officials of two countries etc. to effectively deal with various issues such as smuggling, anti-national activities etc. These issues are also taken up through the diplomatic channels, wherever required. Additionally, there are bilateral institutional arrangements such as Joint Working Group on Border Management etc. and Home Secretary level talks between India and Nepal which address these problems in a more wholesome manner.

PCR vans and motorcycles in the fleet of Delhi Police

2810. SHRI BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many PCR vans and motorcycles are available in the fleet of Delhi Police;
- (b) whether these vans and motorcycles are fitted with the modern security equipments;
- (c) how many PCRs and motorcycles are being used daily in the Capital and how many Police personnel are being deputed in the vans;
- (d) whether the officers deputed there are authorized to register FIR; and
- (e) if so, how many reports are being registered daily, on an average?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) At present, there are 630 PCR vans and 121 motorcycles in the fleet of Delhi Police.

(b) PCR vans and motorcycles have Trunking Wireless Sets for communication with Central Police Control Room. Presently, 400 PCR vans have also GPS-based vehicle tracking system. The Police Vans are provided weapons, body protectors and anti-riot equipments.

(c) The number of PCR vans/motorcycles being used daily in the Capital varies due to maintenance and repair work. Every PCR Van has minimum three police personnel i.e. one In-charge, one gunman and one driver at a time. Two police officials, one In-charge and one rider are deployed at a time on each motorcycle.

- (d) No, Sir.
- (e) Does not arise.

Security threat due to Bangladeshi infiltrators

2811. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that the infiltrators from Bangladesh have created a serious security threat to India;